

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/18718/2026	SADHBHAV ENGINEERINGS LTD VS GOVERNMENT OF ODISHA	Sidhant Dwibedi VS	// ()	AOR20220001213C202600009
2	D-ARBP/18728/2026	M/S. LALCHAND RESORTS PVT. LTD. BHUBANESWAR VS M/S. PRACHI RESORTS PVT. LTD. BHUBANESWAR	AMRITMAY PANDA VS	// ()	
3	D-BLAPL/12147/2026	SUJEYI PASAYAT @ SUJEYI DHANANJAYA PASAYAT VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	RAMPUR (SONEPUR) /98 /2025 ()	AOR20220001665C202600062
4	D-BLAPL/12148/2026	KRISHNA KUMAR PRASAD VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	// ()	AOR20230000106C202600001
5	D-BLAPL/12151/2026	SUSHIL JENA @ SUSIL JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI RAMCHANDRAPUR /481 /2024 ()	
6	D-BLAPL/12152/2026	TUNU AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 ()	
7	D-BLAPL/12153/2026	SANJAYA CHOUDHURY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	G.R.P.S. (TITILAGARH) /28 /2026 ()	
8	D-BLAPL/12156/2026	BASANTA BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /63 /2023 ()	
9	D-BLAPL/12162/2026	GITARANI MOHANTY @ SMT. GITARANI MOHANTYRAMANI KANTA PATTANAIAK VS STATE OF ODISHA(VIG.)	VS	CUTTACK VIGILANCE /11 /2026 ()	
10	D-BLAPL/12164/2026	SAROJ MEHER @ CHINTU MEHER VS STATE OF ODISHA	SOUMYA MISHRA VS	DHAMA /52 /2026 ()	
11	D-BLAPL/12167/2026	MANAS KUMAR SAHU VS STATE OF ODISHA	PRATIK NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /233 /2025 ()	

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12	D-BLAPL/12170/2026	KUNAL RAJ VERMA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /29 /2026 () //	
13	D-BLAPL/12173/2026	NARENDRA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /98 /2025 () //	
14	D-BLAPL/12180/2026	PINKU BARAHA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600023
15	D-BLAPL/12183/2026	KHIRASINDHU SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	SPL.TASK FORCE /9 /2024 () //	
16	D-BLAPL/12184/2026	SANOJ KHATUA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600015
17	D-BLAPL/12194/2026	MANORANJAN BEHERA VS STATE OF ODISHA	GYANA RANJAN DAS VS	SONEPUR /56 /2026 () //	
18	D-BLAPL/12195/2026	HUSSAIN KHAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /33 /2025 () //	
19	D-BLAPL/12196/2026	TARINI @ SANI GHATUARI @ TARINI GHATURI VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI TOWN /270 /2023 () //	
20	D-BLAPL/12199/2026	DURGA PRASAD BENIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /421 /2025 () //	
21	D-BLAPL/12200/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /173 /2025 () //	
22	D-BLAPL/12201/2026	AKSHAY JADAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /30 /2026 () //	
23	D-BLAPL/12202/2026	AJIT KUMAR SAHU @ TOPU	NIRANJAN LENKA	BADSAHI /76 /2026	

ORISSA HIGH COURT

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		VS	VS	()	
24	D-BLAPL/12203/2026	STATE OF ODISHA AMARENDRA SWAIN @ KANHA SWAIN	JAYADEBA BEHERA	// ITAMATI /62 /2026	AOD20240000366C202600058
		VS	VS	()	
25	D-BLAPL/12205/2026	STATE OF ODISHA SUSANTA KUMAR SAHU	DAYANIDHI MISHRA	// MOHANA /82 /2024	
		VS	VS	()	
26	D-BLAPL/12206/2026	STATE OF ODISHA NANDU @ APANA RAO	JOGESH CHANDRA JENA	// SPL.TASK FORCE /3 /2026	
		VS	VS	()	
27	D-BLAPL/12208/2026	STATE OF ODISHA SK. IMRAN @ SK. JAPAN @ IMPRAN	AMULYA RATNA PANDA	// MARINE PS AT BALARAMGADI /3 /2021	
		VS	VS	()	
28	D-BLAPL/12209/2026	STATE OF ODISHA PRUTHIVI RAJ SINGH	RAMESH CHANDRA MAHARANA	// PHULBANI SADAR /85 /2025	
		VS	VS	()	
29	D-BLAPL/12210/2026	STATE OF ODISHA SHIV LAKHAN PRASAD	RAMESH CHANDRA MAHARANA	// PHULBANI SADAR /85 /2025	
		VS	VS	()	
30	D-BLAPL/12211/2026	STATE OF ODISHA MANAGOBINDA KHATOI	ANWAR HUSSEN	// PIPLI /161 /2025	
		VS	VS	()	
31	D-BLAPL/12213/2026	STATE OF ODISHA SK. MANTAZ @ SK. MAMTAZ	PUSPAMITRA MOHAPATRA	// SPL.TASK FORCE /14 /2020	
		VS	VS	()	
32	D-BLAPL/12215/2026	STATE OF ODISHA PRADEEP TARAI	BIKASH CHANDRA PARIJA	// PARADEEP LOCK /116 /2026	
		VS	VS	()	
33	D-BLAPL/12217/2026	STATE OF ODISHA SUBASH RANA	AMULYA RATNA PANDA	// PHIRINGIA /55 /2026	
		VS	VS	()	
34	D-BLAPL/12218/2026	STATE OF ODISHA SUNIL KUMAR SAHOO @ SAHU	MANORANJAN ACHARYA	// SARANAKUL /29 /2026	
		VS	VS	()	

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35	D-BLAPL/12220/2026	STATE OF ODISHA RAMAKANTA NAIK VS	RAJ KISHOR SWAIN VS	// TARBHA /178 /2025 ()	
36	D-BLAPL/12222/2026	STATE OF ODISHA HARIHAR SAHOO @ HARIHAR SAHU VS	JYOTIRMAYA SAHOO VS	// NACHUNI /51 /2026 ()	
37	D-BLAPL/12225/2026	STATE OF ODISHA HRUDANANDA DEHURY VS	RAKESH BEHERA VS	// PARJANG /218 /2022 ()	
38	D-BLAPL/12229/2026	STATE OF ODISHA SANKAR TANDI VS	PRATYUSHA NAIDU VS	// / 0 ()	
39	D-BLAPL/12230/2026	STATE OF ODISHA SURYAKANTA NAYAK @ SURYA KANTA NAYAK @ SUDHANSU SEKHAR DASH VS	SUDHANSU SEKHAR DASH VS	// JANKIA P.S. /181 /2025 ()	
40	D-BLAPL/12231/2026	STATE OF ODISHA PUJA PATEL @ KABITA @ KRISHNA SAO VS	SUJIT KUMAR PATTNAIK VS	// GOLANTHARA (BERHAMPUR) /37 /2026 ()	
41	D-BLAPL/12233/2026	STATE OF ODISHA BISWAJIT DASH VS	ANIRUDHA DAS VS	// COLLIERY /251 /2025 ()	
42	D-BLAPL/12234/2026	STATE OF ODISHA SK. SARFARAZ VS	PRANAB RANJAN CHHATOI VS	// JATNI P.S. /90 /2025 ()	
43	D-BLAPL/12235/2026	STATE OF ODISHA AMIT BARADA VS	JYOTIRMAYA SAHOO VS	// BUGUDA /94 /2026 ()	
44	D-BLAPL/12236/2026	STATE OF ODISHA ASHOK NAYAK VS	SUDHANSU SEKHAR DASH VS	// / 0 ()	
45	D-BLAPL/12237/2026	STATE OF ODISHA SANJAYA SINGH @ SUBHA @ SUBODH GIRI VS	PRAVASH CHANDRA JENA VS	// Bamapada (Industrial Area) /87 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/12241/2026	DEBA MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /135 /2025 () //	
47	D-BLAPL/12243/2026	PURUSOTTAM SINGH VS STATE OF ODISHA	KISHORE CHANDRA MOHANTY VS	BISOI /188 /2025 () //	AOR20230000823C202600001
48	D-BLAPL/12248/2026	DINESH JANI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //	AOD20240000430C202600028
49	D-BLAPL/12249/2026	THAKUR @ PITAMBAR SAGAR VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	GOLANTHARA (BERHAMPUR) /37 /2026 () //	
50	D-BLAPL/12254/2026	BIGHNESWAR MOHAKUD VS UNION OF INDIA(NCB)	BINI MISHRA VS	NCB BHUBANESWAR /1 /2025 () //	
51	D-BLAPL/12256/2026	DURGA PRASAD BENIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURANDI /138 /2025 () //	
52	D-BLAPL/12257/2026	RAMA KINKAR SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KOREI /441 /2025 () //	
53	D-BLAPL/12258/2026	KUNA @ KUNAL @ RAJANIKANTA NAIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	ANGUL TOWN /43 /2026 () //	
54	D-BLAPL/12259/2026	PRAYASH KUMAR GUIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 () //	
55	D-BLAPL/12265/2026	DEBA MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /400 /2025 () //	
56	D-BLAPL/12267/2026	SHIBABRAT SWAIN VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600074
57	D-BLAPL/12268/2026	SUJIT BAHADUR	JUGALA KISHORE PANDA	TALCHER TOWN /989 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/12271/2026	RAJU MUKHI	BIJAY KUMAR MISHRA	BETNOTI /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/12272/2026	JAYDEV SAHU	SARAT KUMAR JENA	BARGARH /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/12274/2026	SURESANA BEHERA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/12276/2026	MANOJ KU. SAHOO @ MANOJ KUMAR SAHU	JYOTIRMAYA SAHOO	NACHUNI /109 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/12278/2026	SHIBA PATIKAR	JUGALA KISHORE PANDA	BHATILI /333 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/12279/2026	GURUDEV DIGAL	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/12281/2026	VINOD MANJHI @ BINOD MAJHI	JUGALA KISHORE PANDA	SONEPUR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/12282/2026	TULU BEHERA	JUGALA KISHORE PANDA	TALCHER TOWN /990 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/12283/2026	LITU MAHANTY @ LITU MOHANTY	JYOTIRMAYA SAHOO	KHALLIKOTE /245 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/12288/2026	RANJIT PATTANAİK	KABIR KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/12290/2026	UDAL PASWAN	SATYABRATA SAHOO	/ /0	
		VS	VS	()	

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69	D-BLAPL/12291/2026	STATE OF ODISHA LUCHAN @ LOCHAN BUDEK VS	SUSHANTA KUMAR JOSHI VS	// PATNAGARH /324 /2024 ()	
70	D-BLAPL/12292/2026	STATE OF ODISHA PRABIR KUMAR SAHOO @ PRABIRA KU. SAHOO VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /245 /2026 ()	
71	D-BLAPL/12293/2026	STATE OF ODISHA SASIKANTA JENA @ BUBU VS	SHYAM SUNDAR CHHUALSINGH VS	// PIPLI /674 /2025 ()	
72	D-BLAPL/12294/2026	STATE OF ODISHA VIKAS KAITHWAS VS	AMIT SUJAT BISWAL VS	// ADVA /194 /2025 ()	
73	D-BLAPL/12295/2026	STATE OF ODISHA SANTOSH BISWAL@ JITU VS	JULU KHANSAMA VS	// BRAJARAJNAGAR /67 /2026 ()	
74	D-BLAPL/12298/2026	STATE OF ODISHA ASMIT NAIK VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /549 /2025 ()	
75	D-BLAPL/12300/2026	STATE OF ODISHA LIPU @ NILAKANTHA PRADHAN VS	BISHNU PRASAD PRADHAN VS	// JARAPADA /4 /2026 ()	
76	D-BLAPL/12302/2026	STATE OF ODISHA BUNA KANHAR VS	RAJ KUMAR ROUT VS	// PHULBANI SADAR /7 /2025 ()	
77	D-BLAPL/12303/2026	STATE OF ODISHA MINA ROUT VS	HRUDANANDA MOHAPATRA VS	// KAKATAPUR /27 /2025 ()	
78	D-BLAPL/12305/2026	STATE OF ODISHA BUNA KANHAR VS	RAJ KUMAR ROUT VS	// PHULBANI SADAR /163 /2025 ()	
79	D-BLAPL/12307/2026	STATE OF ODISHA MANAS KUMAR JENA @ MANAS KU. JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /3 /2026 ()	

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80	D-BLAPL/12308/2026	SANGEETA BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MADHUPATNA /335 /2024 () //	
81	D-BLAPL/12313/2026	GAJENDRA NAG VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SOHELLA /65 /2026 () //	
82	D-BLAPL/12324/2026	SANTOSH JENA ALIAS BAGHA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600093
83	D-BLAPL/12326/2026	DHARMRAJ RANA VS STATE OF ODISHA	Mallick bebrat smrutiranjana VS	// () //	AOD20220004450C202600013
84	D-BLAPL/12329/2026	SUNIL KUMAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202600106
85	D-BLAPL/12332/2026	RAHUL DHALA VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202600043
86	D-CMAPL/18790/2026	LINGARAJ STONE CRUSHER VS ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BBSR	HRUDANANDA MOHAPATRA VS	// () //	
87	D-CMAPL/18796/2026	M/S. KAMDHENU TRADING CO., RAIPUR VS UNION OF INDIA	SOUMYA JYOTI BISWAL VS	// () //	
88	D-CMP/18600/2026	NANDA KISHORE PRASAD JAISWAL VS DEOKARAN PRASAD JAISWAL	AJAYA KUMAR NANDA VS	// () //	
89	D-CMP/18634/2026	SK. MOTI UDDIN MAHAMMAD VS YASMIN PARWIN	MAHESWAR MOHANTY VS	// () //	
90	D-CMP/18657/2026	SUDHANSHU SEKHAR JENA VS RANJAN JENA	BUDHIRAM DAS VS	// () //	
91	D-CMP/18699/2026	JAYA PRAKASH ROUT	ASHOK KUMAR SAHOO	//	AOD20240000557C202600051

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		VS	VS	0	
		ASHOK KUMAR PATI		//	
92	D-CMP/18755/2026	CHANDRA SEKHAR SAHOO @ BAINA	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		BABAJI CHARAN PRUSTY		//	
93	D-CMP/18764/2026	BHARAT BHUSAN AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		BIRANCHI DANDASENA		//	
94	D-CONTC/18570/2026	DAITARI SWAIN	ADV	//	AOR20220004106C202600039
		VS	VS	0	
		SUMITA SANKAR, COMMISSIONER LAND REFORMS CUM COMMISSIONER CONSOLIDATION AND SETTLEMENT, CUTTACK			
95	D-CONTC/18589/2026	SURENDRA KUMAR JENA	ADV.	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL, COMMNR. CUM SECY., COOPERATION DEPT., BBSR		//	
96	D-CONTC/18597/2026	SOURAV PRASAD SWAIN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BIBHABANJAN SAMANTASINGHRAY, RTO, ROURKELA		//	
97	D-CONTC/18598/2026	RUNARANI ROUT	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		GAJANAN. S. KALE, C.E.O., TPNODL, JARKA		//	
98	D-CONTC/18608/2026	UJAL JHANKAR	ADV.	//	
		VS	VS	0	
		GAURAV SHIVAJI ISALWAR, I.A.S.		//	
99	D-CONTC/18611/2026	TUSHAR KANTI GHOSH	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, I.A.S.		//	
100	D-CONTC/18626/2026	PURUSOTTAM NAYAK	ADV.	//	
		VS	VS	0	
		ANU GARG, SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR		//	
101	D-CONTC/18638/2026	RAJANIKANTA MOHARANA	BHABANI SHANKAR MISHRA	//	
		VS	VS	0	
		BIJAYA KUMAR BARIK, ORS		//	
102	D-CONTC/18640/2026	PRAFULLA KUMAR RATH	ADV.	//	
		VS	VS	0	

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103	D-CONTC/18642/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR PRAFULLA KUMAR RATH VS	ADV. VS	// // 0	
104	D-CONTC/18643/2026 CONTC/2368/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS	ADV. VS	// // 0	
105	D-CONTC/18644/2026	COMMISSIONER CUM SECRETARY, RURAL DEVELOPMENT DEPT. ODISHA GAYATRI NANDA VS	ADV. VS	// // 0	
106	D-CONTC/18647/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR GAYATRI NANDA VS	ADV. VS	// // 0	
107	D-CONTC/18648/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR SARAT KUMAR RATH VS	ADV. VS	// // 0	
108	D-CONTC/18651/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR SAROJINI SATPATHY VS	ADV. VS	// // 0	
109	D-CONTC/18661/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR SAROJINI SATPATHY VS	ADV. VS	// // 0	
110	D-CONTC/18670/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR SARAT KUMAR RATH VS	ADV. VS	// // 0	
111	D-CONTC/18671/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR SARAT KUMAR RATH VS	ADV. VS	// // 0	
112	D-CONTC/18676/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR SARAT KUMAR RATH VS	ADV. VS	// // 0	
113	D-CONTC/18680/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR PUSPALATA MISHRA VS	ADV. VS	// // 0	
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR		//	

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114	D-CONTC/18683/2026	GAYATRI NANDA VS	ADV. VS	// ()	
115	D-CONTC/18689/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR GAYATRI NANDA VS	ADV. VS	// ()	
116	D-CONTC/18691/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR MONALISHA RATH VS	ADV. VS	// ()	
117	D-CONTC/18693/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR PRAFULLA KUMAR RATH VS	ADV. VS	// ()	
118	D-CONTC/18695/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR GAYATRI NANDA VS	ADV. VS	// ()	
119	D-CONTC/18700/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR MONALISHA RATH VS	ADV. VS	// ()	
120	D-CONTC/18703/2026	JALADHAR ACHARYA VS SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	SWAPNIL ROY VS	// ()	AOR20220001600C202600101
121	D-CONTC/18706/2026	MADHAB CHANDRA SAHOO VS JYOTI RANJAN PRADHAN, SUPERINTENDING ENGINEER, MECHANICAL DIVISION, BHUBANESWAR	ADV VS	// ()	AOR20220001600C202600102
122	D-CONTC/18707/2026	ASHOK KUMAR BEHERA VS CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER, CUTTACK	Swapnil Roy VS	// ()	AOR20220001600C202600103
123	D-CONTC/18708/2026	KARUNAKAR NAYAK VS CHANDRA SEKHAR SETHI SUPERINTENDING ENGINEER	Swapnil Roy VS	// ()	AOR20220001600C202600104
124	D-CONTC/18710/2026	ABUTALIB KHAN VS CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER, CUTTACK	Swapnil Roy VS	// ()	AOR20220001600C202600105
125	D-CONTC/18717/2026	NIRANJAN SAHU	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		BHAJANLAL MAJHI, O.E.S.		//	
126	D-CONTC/18721/2026	DR. SATYAPRIYA DASH	ADV.	//	
		VS	VS	0	
		PREMA CHANDRA CHOWDHURY, I.A.S.		//	
127	D-CONTC/18726/2026	S. NARMADA KUMARI PATRA	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		RAJESH KUMAR SWAIN, O.E.S.		//	
128	D-CONTC/18731/2026	AJIT KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, I.A.S.		//	
129	D-CONTC/18734/2026	SURENDRA BEHERA	RAJIB BIHARI MISHRA	//	
		VS	VS	0	
		BILASH KUMAR BEHERA, ENGINR. IN CHIEF, PUBLIC HEALTH, BBSR		//	
130	D-CONTC/18746/2026	PRAFULLA KUMAR BARIK	ADV.	//	
		VS	VS	0	
		PRASANT KUMAR SWAIN, DISTRICT EDUCATION OFFICER, KEONJHAR		//	
131	D-CONTC/18748/2026	HARIHARA MISHRA	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S.		//	
132	D-CONTC/18758/2026	RAJA KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S.		//	
133	D-CONTC/18763/2026	NILAMANI BARIK	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S.		//	
134	D-CONTC/18770/2026	CHANDRA MOHAN MAHANTA	ADV.	//	
		VS	VS	0	
		ER. SATYAJEET BEHERA, ENGINR. IN CHIEF (CIVIL), NIRMAN SOUDHA,(NEW BUILDING) BBSR		//	
135	D-CONTC/18775/2026	SANJAY KUMAR DAS	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, I.A.S.		//	
136	D-CONTC/18780/2026	BASANTI CHANDA	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/18782/2026	DEORANJAN KUMAR SINGH, I.A.S. ULLASH CHANDRA MOHANTY VS SHUBHA SARMA, I.A.S.	ADV. VS	// // ()	
138	D-CONTC/18785/2026	LAXMIDHAR PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// // ()	
139	D-CONTC/18788/2026	SRIKANTA SAMAL VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// // ()	
140	D-CONTC/18791/2026	DEBENDRA KUMAR NEGI VS PRAMOD KUMAR BEHERA, CHIEF DISTRICT AGRICULTURE OFFICER, KALAHANDI	ADV. VS	// // ()	
141	D-CONTC/18795/2026	PRADIP KUMAR DASS VS SHIBASIS PARIDA, TAHASILDAR, JATNI, KHORDHA	ADV. VS	// // ()	
142	D-CONTC/18797/2026	SANJITA DAS VS ANU GARG, IAS	Diptanshu Nanda VS	// // ()	AOD20240000891C202600005
143	D-CRLA/12187/2026	GOURA @ GOURANGA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /152 /2024 // ()	
144	D-CRLA/12191/2026	SARADHARANI JENA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	LALBAG /195 /2022 // ()	
145	D-CRLA/12214/2026	LALTU @ KISHORE MOHANTA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /284 /2025 // ()	AOR20220002787C202600067
146	D-CRLA/12219/2026	MANASH MAHAPATRA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	NIRAKARPUR /191 /2024 // ()	
147	D-CRLA/12323/2026	SAMBHU DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600094

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMA/12204/2026	RABINDRA KUMAR RAUT VS STATE OF ODISHA	RAKESH SHARMA VS	CHANDRASEKHARPUR /631 /2024 () //	
149	D-CRLMC/12169/2026	KANIJ FATAMA VS STATE OF ODISHA	NILAM SWAIN VS	BHADRAK TOWN /782 /2024 () //	
150	D-CRLMC/12178/2026	KRISHNA MACHKHAND VS ASHOK KUMAR DEHURY	RITESH KUMAR PARICHHA VS	// () //	AOR20220003006C202600002
151	D-CRLMC/12188/2026	ORI-HOME CONSTRUCTION PVT. LTD., BSR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //	
152	D-CRLMC/12189/2026	ORI-HOME CONSTRUCTION PVT. LTD., VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //	
153	D-CRLMC/12193/2026	RASHMI RANJAN DASH VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	//0 () //	
154	D-CRLMC/12198/2026	RITHI KESHAN HARIJAN@REETI HARIJAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BIJEPUR /15 /2024 () //	
155	D-CRLMC/12221/2026	JYOTI RANJAN MOHAPATRA VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	//0 () //	
156	D-CRLMC/12242/2026	SAGAR KANDHAPAN @ NANU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /91 /2018 () //	AOD20230000313C202600018
157	D-CRLMC/12251/2026	DAYASAGAR KANPAN @ SAGAR KANDHPAN @ NANU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	KESINGA /359 /2017 () //	AOD20230000313C202600019
158	D-CRLMC/12263/2026	SISILA NAHAK @ SUSHILA NAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	CHATRAPUR /251 /2023 () //	
159	D-CRLMC/12280/2026	SULOCHANA SAHU	SASMITA NANDA	PURUNAKATAK /72 /2020	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/12284/2026	LINA @ SASMITA PALEI	PRANAB RANJAN CHHATOI	BAIDESWAR /81 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/12289/2026	BALLAVA JENA @ BALLAV JENA	AMLAN MOHANTY	BARI RAMACHANDRA /31 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/12301/2026	ASHALATA BEHURA	AMITABH MISHRA	CUTTACK VIGILANCE /50 /2012	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
163	D-CRLMC/12312/2026	SUMANTA KUMAR NAYAK	SAROJ KUMAR PADHI	MAHILA P.S.(BBSR) /231 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/12314/2026	SANTOSH MEHENA @ SANTOSH MEHENNA	JYOTIRMAYA SAHOO	KODALA /118 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/12315/2026	MITHUN @ SURYAKANT AMANTA	SMRUTIDHAR PATI	TALCHER TOWN /200 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/12317/2026	JITENDRA PRADHAN	SUNIL KUMAR PATNAIK	RASGOBINDPUR /481 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/12319/2026	PRITI DAS	SOUMYA RANJAN DAS	BARIPADA TOWN /847 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/12320/2026	SABAR @ SAHADEV MALLICK	SUKANTA KUMAR NAYAK	BASUDEVPUR /306 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/12321/2026	SIBAJI RANJAN BEHERA @ PINKU	SIBARANJAN POLAI	CHATRAPUR /90 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/12322/2026	TREPEKA @ KANDATAMARA LACHHA @ LACHA	DIPTI RANJAN BHOKTA	BANDHUGOAN /15 /2009	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/12327/2026	STATE OF ODISHA MANJU SINGH VS	Rajjeet Roy VS	// // ()	AOR20220001462C202600042
172	D-CRLMP/12185/2026	STATE OF ODISHA LIPSITA PATRA VS	SUSANTA KUMAR ROUT VS	// //0 ()	
173	D-CRLMP/12207/2026	STATE OF ODISHA AKASH PANDA VS	MANASH RANJAN NAYAK VS	// //0 ()	
174	D-CRLMP/12239/2026	STATE OF ODISHA SANTOSH MEHER VS	SUJAY SHANKER SINGHDEO VS	// //0 ()	AOD20230000313C202600014
175	D-CRLMP/12240/2026	STATE OF ODISHA MAMATA MEHER VS	SUJAY SHANKER SINGHDEO VS	// //0 ()	AOD20230000313C202600015
176	D-CRLMP/12275/2026	STATE OF ODISHA AKHYA KUMAR SAMAL VS	SUKANTA KUMAR NAYAK (2) VS	// //0 ()	
177	D-CRLMP/12311/2026	STATE OF ODISHA GAGAN BIHARI MOHAPATRA VS	ADNAN SARMADI VS	// //0 ()	
178	D-CRLREV/12190/2026	STATE OF ODISHA SUDARSAN JENA VS	MANAS KUMAR CHAND VS	// //0 ()	
179	D-CRLREV/12216/2026	STATE OF ODISHA RANEDRA PRATAP DAS @ BIJU VS	BIKRAM RATH VS	// //0 ()	TIGIRIA /41 /2026
180	D-CRLREV/12316/2026	STATE OF ODISHA NIRANJAN @ NIRAN APAT VS	BIJAYA KUMAR RAGADA VS	// //0 ()	KUCHINDA /236 /2013
181	D-CRLREV/12318/2026	STATE OF ODISHA NARAYAN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// //0 //	KABISURYANAGAR /825 /2025

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRP/18735/2026	ADITYA PRASAD KANUNGO VS SITANSU PRASAD KANUNGO	EKTA AGARWAL VS	// 0 //	
183	D-FAO/18581/2026	THE D.M., M/S. UNITED INDIA INSURANCE COMPANY LIMITED, VS PRADIPTA KUMAR PRADHAN	NAYAN KUMAR MISHRA VS	// 0 //	
184	D-FAO/18639/2026	M.C. OF INDIRA GANDHI GIRLS HIGH SCHOOL, MANANGRAM VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
185	D-FAO/18641/2026	SUNITI @ SUNITA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
186	D-FAO/18645/2026	RADHESHYAM JOSHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
187	D-FAO/18677/2026	PRATIVA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
188	D-FAO/18757/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS JANAKI MUNDA	DANBHABANESWAR VS	// 0 //	
189	D-FAO/18800/2026	RABINDRA KUMAR BAIRIGANJAN VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //	
190	D-LAA/18723/2026	GENERAL MANAGER, E.C. RAILWAY BBSR VS GADADHAR SINGH	BIBHTI BHUSAN MISHRA, (SR.PANEL COUNSEL, GOVT. OF INDIA) VS	// 0 //	
191	D-MACA/18571/2026	MAHENDRA SAHOO VS MINAKHI SAHOO	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //	
192	D-MACA/18686/2026	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. VS ANJANA BARIK	GIRISH PRASAD DUTTA VS	// 0 //	
193	D-MACA/18765/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.	DANBHABANESWAR	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SARADEI POLEI		//	
194	D-MACA/18794/2026	DEVI DAS @ PREETI RAJARAM KULAYE	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		KANAK DURGA DASARI @ DASARI KANAK DURGA		//	
195	D-MATA/18561/2026	DEEPAK KUMAR PATTANAİK	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		SAILABALA BEHERA		//	
196	D-MATA/18610/2026	PRADIPTA KUMAR DAS	AUROVINDA MOHANTY	//	
		VS	VS	0	
		BABITA BEHERA		//	
197	D-MATA/18615/2026	MANORANJAN SAHOO	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		SUKANTI DALABEHERA		//	
198	D-RPFAM/18712/2026	KEDAR BEHERA	PRATYUSHA NAIDU	//	
		VS	VS	0	
		RUMA BEHERA		//	
199	D-RPFAM/18740/2026	SHIV SHANKAR PRASAD	ANAM CHARAN PANDA	//	
		VS	VS	0	
		SONALIKA GUPTA @ PRASAD		//	
200	D-RPFAM/18781/2026	SURENDRA NATH CURTIS	SMRUTI RANJAN ROUT	//	
		VS	VS	0	
		PRIYANKA CHOWDHURY		//	
201	D-RSA/18569/2026	STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	//	LOD20240000194C202600148
		VS	VS	0	
		SURATI SAHOO		//	
202	D-RVWPET/18592/2026	BALARAM BHUYAN	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-TRP(C)/18714/2026	AYASHA DAS	KULDEEP MOHANTY	//	AOD20240000012C202600118
		VS	VS	0	
		SUBRAT KUMAR DAS		//	
204	D-WA/18568/2026	NILAKANTHA DAS	SURENDRA NATH PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WA/18694/2026	THE DY. CHIEF LABOUR COMMNR. CENTRAL AND APPELLATE AUTHORITY UNDER P.G. ACT., BHUBANESWAR BMC, COMMISSIONER, BHUBANESWAR VS	SAIBRATA RATH VS	// ()	
206	D-WA/18715/2026	SUMITRA PARIDA SECRETARY OF REVENUE AND DISASTER MANAGEMENT ODISHA VS	VS VS	// ()	LOD20240000172C202600147
207	D-WA/18798/2026	BAJRANG LAL AGRAWAL PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	VS VS	// ()	LOD20240000200C202600141
208	D-WP(C)/18553/2026	BHANJA KISHORE MAHALIK ANSUMAN BABU VS	SRINIVAS MOHANTY VS	// ()	AOR20240000732C202600067
209	D-WP(C)/18554/2026 WP(C)/12692/2026	STATE OF ODISHA KEDARNATH SASMAL VS	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202600084
210	D-WP(C)/18555/2026	STATE OF ODISHA RAJESH KUMAR BARIK VS	SHASHANKA SHEKHAR PATRA VS	// ()	
211	D-WP(C)/18556/2026 WP(C)/12678/2026	STATE OF ODISHA PATRIPAL SERVICE CO-OPERATIVE SOCIETY LTD., BALASORE VS	SHASHANKA SHEKHAR PATRA VS	// ()	
212	D-WP(C)/18557/2026	STATE OF ODISHA GOUTTAM BARIK VS	SUDHIR KUMAR MALLICK VS	// ()	
213	D-WP(C)/18558/2026	STATE OF ODISHA RANJIT SARANGI VS	SUDHIR KUMAR MALLICK VS	// ()	
214	D-WP(C)/18559/2026	STATE OF ODISHA GOURANGA CHARAN NAIK VS	SUDHIR KUMAR MALLICK VS	// ()	
215	D-WP(C)/18560/2026	STATE OF ODISHA UMESH CHANDRA DEY VS	SUDHIR KUMAR MALLICK VS	// ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/18562/2026	AJAY KUMAR BEHERA VS THE INSPECTOR GENERAL OF REGISTRATION (IGR), CUTTACK	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
217	D-WP(C)/18563/2026	BALAKISHORE PRASAD JAISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
218	D-WP(C)/18564/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
219	D-WP(C)/18565/2026	AMIT SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
220	D-WP(C)/18566/2026	NAZMA KHAN VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //	
221	D-WP(C)/18567/2026	URMILA DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
222	D-WP(C)/18572/2026 WP(C)/12688/2026	PRAGATI MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
223	D-WP(C)/18573/2026	RANJITA MOHANTY VS SUB-COLLECTOR, JAPUR	MAMATA MISHRA VS	// 0 //	
224	D-WP(C)/18574/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
225	D-WP(C)/18575/2026	REKHA NAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
226	D-WP(C)/18576/2026 WP(C)/12750/2026	MAYUR KUMAR PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
227	D-WP(C)/18577/2026	LAXMIDHAR SENAPATI	BIBHUTI BHUSAN SWAIN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION BANK OF INDIA, BALASORE		//	
228	D-WP(C)/18578/2026	NARENDRA KUMAR BARIK	TAPAN KUMAR BISWAL	//	
	WP(C)/12721/2026	VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/18579/2026	SASMITA MISHRA	MADAN SUNDAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/18580/2026	M/S CHARIOT RESORT AND SPA, PURI	MANAS RANJAN BAUG	//	AOR20220002374C202600049
	WP(C)/12667/2026	VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/18582/2026	M/S S.S.INDUSTRIES, CUTTACK	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/18583/2026	PANKAJINI PATRA	SITARAM SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/18584/2026	SANDHYARANI MAHANTA	DEBI PRASAD DHALSAMANTA	//	AOR20220001793C202600003
	WP(C)/12725/2026	VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/18585/2026	SAMRUDHI NAYAK	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/18586/2026	MANGARAJ NAYAK	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/18587/2026	RAMAKRUSHNA MOHANTY	SUSANTA KUMAR BARAL	//	
	WP(C)/12741/2026	VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/18588/2026	M/S. S.S.INDUSTRIES, CUTTACK	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/18590/2026	SUJIT KUMAR MISHRA	Dipankar Acharya	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/18591/2026 WP(C)/12755/2026	STATE OF ODISHA Dr. ALFA SHARMA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202600087
240	D-WP(C)/18593/2026	Dr. GANESWAR DALEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202600088
241	D-WP(C)/18594/2026	MANORANJAN SETHI VS STATE OF ODISHA	KABERI MOHANTY VS	// // ()	
242	D-WP(C)/18595/2026	LAXMIDHAR GURU VS THE MEMBER BOARD OF REVENUE, ODISHA	SMITA RANJAN PATNAIK VS CUTTACK	// // ()	
243	D-WP(C)/18596/2026	SURYAKANTA DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	// // ()	
244	D-WP(C)/18599/2026	DR.TAPAS KUMAR MOHANTY VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// // ()	
245	D-WP(C)/18601/2026	SRI SRI JATADHARESWAR SWAMY MAHAPRABHU VS THE TAHASILDAR, BERHAMPUR, GANJAM	SUNIL KUMAR SAHUKAR, RAJAM VS	// // ()	
246	D-WP(C)/18602/2026	PATITAPABAN BEHERA VS STATE OF ODISHA	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202600015
247	D-WP(C)/18603/2026	KUNTALA PARIDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// // ()	
248	D-WP(C)/18604/2026	KUNJA BIHARI BHOI VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// // ()	AOD20220003503C202600026
249	D-WP(C)/18605/2026	PATHANI SAMANTA INSTITUTE OF NURSING, NAYAGIRI VS STATE OF ODISHA	ABIR KUMAR CHARAN SAHU VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/18606/2026 WP(C)/12776/2026	MADHAB KANDI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
251	D-WP(C)/18607/2026	DINABANDHU KESHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600106
252	D-WP(C)/18609/2026	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600107
253	D-WP(C)/18612/2026	DINABANDHU KESHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600108
254	D-WP(C)/18613/2026	DR.KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
255	D-WP(C)/18614/2026	GEETANJALI MUKHERJEE VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
256	D-WP(C)/18616/2026	PINKY DEVI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
257	D-WP(C)/18617/2026	PRAMILA NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
258	D-WP(C)/18618/2026	BASANTA KUMAR KHATUA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
259	D-WP(C)/18619/2026	BISHNU PRASAD SAHOO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
260	D-WP(C)/18620/2026	HAV SANJAY BARIK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202600016
261	D-WP(C)/18621/2026	RAJKISHORE BISWAL	PRASANTA KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/18622/2026	GHANASHYAM SAHU	SWAPNIL ROY	//	AOR20220001600C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/18623/2026	BHOLANATH MAHAPATRA	PARSURAM MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/18624/2026	BIBHUTI BHUSAN SETHY	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/18625/2026	NIBEDITA SETHY	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/18627/2026	RAMAKANTA KHUNTIA	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/18628/2026	PRAVAKAR PRADHAN	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/18629/2026	NRUSHINGHA CHARAN SAHOO	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/18630/2026	M/S MAA SONTOSHI CONSTRUCTION	GURUDUTTA KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/18631/2026	MADHUSUDAN PANDEY	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/18632/2026	JAYARAM JENA	PRAFULLA CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/18633/2026	KRUSHNA CHANDRA PRUSTY	SOMANATH NANDA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/18635/2026 WP(C)/12757/2026	ADDITIONAL COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK-1 BABULI NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// // 0 //	AOD20240000364C202600119
274	D-WP(C)/18636/2026	RATIRAM RANA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
275	D-WP(C)/18637/2026	SRIBATSHA PANDA VS REGISTRAR, DEBT RECOVERY TRIBUNAL, CUTTACK	KABIRAJ PRADHAN VS	// 0 //	
276	D-WP(C)/18646/2026	CHANDRABHANU MAHARATHY VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //	
277	D-WP(C)/18649/2026	M/S.BAISAKHI CONTRUCTION PVT.LTD., MAYURBHANJ VS DEPUTY DIRECTOR (REVENUE) ESIC, PANCHADEEP BHAWAN, BHUBANESWAR	SOMANATH MISHRA VS	// 0 //	
278	D-WP(C)/18650/2026	BADRI NARAYAN RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
279	D-WP(C)/18652/2026	RAJENDRA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //	
280	D-WP(C)/18653/2026	SUPRIYA ROY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //	
281	D-WP(C)/18654/2026	DR.SUBHA PRASAD SAHOO VS STATE OF ODISHA	SMRUTI PRASAD SAHOO VS	// 0 //	
282	D-WP(C)/18655/2026	MANOJ KUMAR JENA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //	
283	D-WP(C)/18656/2026	JAGANNATH SAHOO VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600075

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/18658/2026	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// () //	
285	D-WP(C)/18659/2026	MAHESH CHANDRA KAR VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202600074
286	D-WP(C)/18660/2026	MONALISA BEURIA VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202600073
287	D-WP(C)/18662/2026	RAJ KISHOR SUBUDHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202600030
288	D-WP(C)/18663/2026	M/S KONARK PAN MASALA VS STATE TAX OFFICER, BALANGIR CIRCLE	KAJAL SAHOO VS	// () //	AOR20220001613C202600054
289	D-WP(C)/18664/2026	SK ALLIMUDDIN VS STATE OF ODISHA	KAIBALYA PANDA VS	// () //	
290	D-WP(C)/18665/2026	BISHNU CHARAN DASH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600025
291	D-WP(C)/18666/2026	M/S.ANNAPURNA AGRICULTURE AGENCIES.,GANJAM VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, RAJASWA VIHAR, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// () //	
292	D-WP(C)/18667/2026	JAJATI KISHORE BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600026
293	D-WP(C)/18668/2026	SURENDRA NATH PATTNAIK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	
294	D-WP(C)/18669/2026	SHASHADHAR PANDA VS THE ASSISTANT COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE, BARIPADA	BHABANI PRASAD MOHANTY VS	// () //	
295	D-WP(C)/18672/2026	AJAY KUMAR SAHU	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/18673/2026	ANITA SAHOO	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		R.T.O.CUTTACK		//	
297	D-WP(C)/18674/2026	JYOSHARANI DASH	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/18675/2026	BISHNUPRASAD MOHANTY	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		A.R.T.O., CUTTACK		//	
299	D-WP(C)/18678/2026	SARAT CHANDRA SUNDARAY	DEBASIS PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/18679/2026	BINOD KUMAR BARAL	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		R.T.O.CUTTACK		//	
301	D-WP(C)/18681/2026	KARTICK CHANDRA PRADHAN	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BALASORE			
302	D-WP(C)/18682/2026	MANOJ KUMAR MALLICK	PRANAY KUMAR MAHARAJ	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/18684/2026	SARAT KUMAR BAG	BIDYALOK MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/18685/2026	RASHMI RANJAN BEHERA	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/18687/2026	J D GROUP (CONTRACTOR)	NISHAT AFREEN	//	
		VS	VS	()	
		THE MCL (MAHANADI COALFIELDS LIMITED)		//	
306	D-WP(C)/18688/2026	RANJIT SENAPATI	KARUNAKAR GAYA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
307	D-WP(C)/18690/2026	M/S. DRUG PROMOTORS, CUTTACK	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, CUTTACK		//	
308	D-WP(C)/18692/2026	JAYANTA KUMAR BEHERA	SIDHARTHA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/18696/2026	PRANAKRISHNA BEHERA	KHIROD KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/18697/2026	UMESH CHANDRA DEBATA	PRAKASH KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/18698/2026	MSP INFRACON PVT.LTD, BHUBANESWAR	BISWAJIT NAYAK	//	
		VS	VS	()	
		HDB FINANCIAL SERVICES LTD., BHUBANESWAR		//	
312	D-WP(C)/18701/2026	GYANARANJAN SAHOO	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/18702/2026	M/S SUBHALAXMI SWAIN	SIDHANT DWIBEDI	//	
		VS	VS	()	
		THE COMMISSIONER CT AND GST, ODISHA CUTTACK		//	
314	D-WP(C)/18704/2026	ANIL KUMAR SA	PRASANTA KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/18705/2026	AKSHAYA KUMAR MOHANTY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/18709/2026	SMRUTIRANJAN KHUNTIA	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/18711/2026	MSP INFRACON PVT LTD, BHUBANESWAR	BISWAJIT NAYAK	//	
		VS	VS	()	
		HDB FINANCIAL SERVICES LTD, BHUBANESWAR		//	

ORISSA HIGH COURT**FILING REPORT AS ON :24/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/18713/2026	RUKAMNI SETHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
319	D-WP(C)/18716/2026	BISWAJAYA DAGARA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
320	D-WP(C)/18719/2026	CHANDRA MOHAN ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
321	D-WP(C)/18720/2026	PRATAP KISHORE DAS VS THE COLLECTOR AND DISTRICT MAGISTRATE, PURI	SWARUP KUMAR PATNAIK VS	// 0 //	
322	D-WP(C)/18722/2026	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
323	D-WP(C)/18724/2026	GOLAK BIHARI NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
324	D-WP(C)/18725/2026	KISHORE BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
325	D-WP(C)/18727/2026	DEEPAK BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
326	D-WP(C)/18729/2026	PRITIRANJAN DAS VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
327	D-WP(C)/18730/2026	MIRA RANI MAJUMDAR VS COLLECTOR, NABARANGAPUR	TUKUNA KUMAR MISHRA VS	// 0 //	
328	D-WP(C)/18732/2026	JATINDRANATH PRADHAN VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //	
329	D-WP(C)/18733/2026	GADADHAR SHAW	PRAFULLA KUMAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/18736/2026	SANDHYA PATNAIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/18737/2026	UDAYA NARAYAN PANIGRAHI	SUDARSAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/18738/2026	BIJAYA KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/18739/2026	KRUPAJAL ENGINEERING COLLEGE, BHUBANESWAR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/18741/2026	BRAJENDRA MAHARANA	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/18742/2026	OMM PATNAIK	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/18743/2026	DAS KIRSANI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/18744/2026	KALPANA KUMARI DEVI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/18745/2026	JAYANTA SAHU	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/18747/2026	PGL PROJECTS LTD.,BARAMUNDA, BHUBANESWAR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/18749/2026	M/S CITY TRADE ARCADE PRIVATE LIMITED, CUTTACK	AKMEAJAYA DASH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/18750/2026	PRINCIPAL COMMISSIONER OF INCOME TAX, KHURDHA JYOTSHNAMAYEE TRIPATHY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // 0 //	
342	D-WP(C)/18751/2026	JAGADANANDA DHARUA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600093
343	D-WP(C)/18752/2026	ASHYUMAT SUR VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
344	D-WP(C)/18753/2026	BIJAYA KUMAR BHOI VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
345	D-WP(C)/18754/2026	PRAHALAD BARIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	AOR20220003528C202600006
346	D-WP(C)/18756/2026	LAXMAN CHINHARA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202600040
347	D-WP(C)/18759/2026	RAMAKANTA MOHAPATRA VS THE BLOCK VETERINARY OFFICER	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202600038
348	D-WP(C)/18760/2026	LAXMAN KUMAR NAIK VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //	
349	D-WP(C)/18761/2026	NARASINGH BHOI VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
350	D-WP(C)/18762/2026	SUJIT KUMAR NISANKA VS COMMISSIONER ENDOWMENT, BHUBANESWAR	SISIR KUMAR PUROHIT VS	// 0 //	
351	D-WP(C)/18766/2026	ASHISH KUMAR MOHARANA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600051

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/18767/2026	RABINDRA KUMAR DALAI VS THE SUPERINTENDENT OF CGST AND CX	UPASANA BAL VS	// ()	AOD20220004095C202600019
353	D-WP(C)/18768/2026	MANAS KUMAR OJHA VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// ()	AOR20220001657C202600058
354	D-WP(C)/18769/2026	KRISHNA SHUBHADARSHINI BAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
355	D-WP(C)/18771/2026	TARAKESWAR JENA VS THE ASSISTANT COMMISSIONER OF STATE TAX	UPASANA BAL VS	// ()	AOD20220004095C202600018
356	D-WP(C)/18772/2026	SUCHISMITA PRIYADARSINI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
357	D-WP(C)/18773/2026	DR LOPAMUDRA GIRI VS STATE OF ODISHA	Amit Kumar Saa VS	// ()	AOR20220001583C202600089
358	D-WP(C)/18774/2026	DR SUBHRASEEMA DAS VS STATE OF ODISHA	Amit Kumar Saa VS	// ()	AOR20220001583C202600090
359	D-WP(C)/18776/2026	PARSURAM MAJHI VS SECRETARY BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	NIRANJAN SINGH (1) VS	// ()	
360	D-WP(C)/18777/2026	PALLAVI PRIYADARSHINI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
361	D-WP(C)/18778/2026	SASANKA KUMAR BISWASRAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	
362	D-WP(C)/18779/2026	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	
363	D-WP(C)/18783/2026	ANSUMAN LENKA	SUBHADUTTA ROUTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/18784/2026	PROCEKA TECHSOL PVT.LTD, KEONJHAR	SAMARENDRA BAHADUR	//	
		VS	VS	0	
		GENERAL MANAGER, BANK OF INDIA, MUMBAI		//	
365	D-WP(C)/18786/2026	RENUKABALA BEJ	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/18787/2026	DR. BIKASH DAS	KSHIROD KUMAR ROUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/18789/2026	BIJAYA KUMAR MALIK	DURGA PRASAD JENA	//	
		VS	VS	0	
		ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT ODISHA, KENDRAPADA		//	
368	D-WP(C)/18792/2026	BISMITA PATEL	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		DEEPAK RANJAN NAIK		//	
369	D-WP(C)/18793/2026	ANUSHREE PATTNAIK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/18799/2026	RANJAN KUMAR SWAIN	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/18801/2026	L.K.ASSOCIATES, KORAPUT	SUBHASISH DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/18802/2026	BABITA SAHOO	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/18803/2026	PRABIN DARJEE	SIDHARTH SANKAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/18804/2026	JAYARAM MISHRA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/18805/2026	STATE OF ODISHA DEBRAJ DAS VS COLLECTOR NABARANGPUR	SARASWATI SENAPATI VS	// // 0 //	
376	D-WP(C)/18806/2026	GADADHAR SWAIN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
377	D-WP(C)/18807/2026	GAKULA DAS VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
378	D-WP(C)/18808/2026	MANI BEHERA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
379	D-WP(C)/18809/2026	NIHARIKA GAHIR VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
380	D-WP(C)/18810/2026	MUNI BISHOYI VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
381	D-WP(C)/18811/2026	ABHILISPA RATH VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
382	D-WP(C)/18812/2026	DR RAJAT KUMAR TRIPATHY VS STATE OF ODISHA	Amit Kumar Saa VS	// 0 //	AOR20220001583C202600091
383	D-WP(C)/18813/2026	DR SUBHRAJIT MOHANTY VS STATE OF ODISHA	Amit Kumar Saa VS	// 0 //	AOR20220001583C202600092
384	D-WP(C)/18814/2026	PRABHUDATTA MOHANTY VS THE COMMISSIONER OF CGST, CENTAL EXCISE AND CUSTOMS	DEBA PRASAD MISHRA VS	// 0 //	AOD20240000116C202600009
385	D-WP(C)/18815/2026	LAXMIDHAR MAHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	AOD20240000586C202600115

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/12149/2026	GOBARDHAN PRUSETH VS STATE OF ODISHA	SWARAJ PATEL VS	// () //	AOR20220000246C202600019
387	D-ABLAPL/12150/2026	RASHMI RANJAN DIXIT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /180 /2025 () //	
388	D-ABLAPL/12154/2026	LAXMAN @ LAXMAN CHANDRA THAT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /22 /2026 () //	AOR20220003422C202600041
389	D-ABLAPL/12155/2026	RANJAN SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHAMNAGAR /157 /2026 () //	
390	D-ABLAPL/12157/2026	TUSHAR MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
391	D-ABLAPL/12158/2026	GOVINDA CHANDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
392	D-ABLAPL/12159/2026	PITAMBAR GIRI @ KUNA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	RASGOBINDPUR /204 /2026 () //	
393	D-ABLAPL/12160/2026	NAGENDRA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
394	D-ABLAPL/12161/2026	ADHIKARI RADHAKANTA DASH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /131 /2026 () //	AOD20240000557C202600050
395	D-ABLAPL/12163/2026	AKASH DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /415 /2025 () //	
396	D-ABLAPL/12165/2026	SUNDI MANASHA @ SAMBANA MANASA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /151 /2026 () //	AOD2025000009C202600040
397	D-ABLAPL/12166/2026	PATUL DAS	BICITRA NARAYANA SATAPATHY	ERASAMA /140 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/12168/2026	PINTU BAITHA	PRAMOD KUMAR JENA	BASTA /218 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/12171/2026	RATNAKAR DAS	JAYANTA KUMAR MAJHI	BASTA /185 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/12172/2026	TILAK RAJ ROUT	JAYANTA KUMAR MAJHI	BALASORE SADAR /153 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/12174/2026	JYOTSNARANI BHOI	JAYANTA KUMAR MAJHI	RASGOBINDPUR /177 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/12175/2026	SURESH KUMAR BHUYAN	JAYANTA KUMAR MAJHI	SINGLA /122 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/12176/2026	KANHU NANDA @ KANHU	SUSHANTA KUMAR SAMANTARAY	BUGUDA /567 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/12177/2026	RABINDRA BARIK	MD. GOLAM MADANI	DHAMNAGAR /166 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/12179/2026	SANTOSH BEHERA	RAJENDRA NARAYAN ROUT	CHAMAKHANDI /89 /2023	AOR20220001558C202600080
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/12181/2026	JITU BHUTIA	CHIRANJIB ROUT	GOPALPRASAD /49 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/12182/2026	JALADHI NAIK	CHIRANJIB ROUT	BIKRAMPUR FCI /133 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/12186/2026	CHANDRAKANTA DAS	HEMANTA KUMAR RATSINGH	TIRTOL /219 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/12192/2026	STATE OF ODISHA ASANTI NAIK VS	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /154 /2024 ()	
410	D-ABLAPL/12197/2026	STATE OF ODISHA MANOJ MAHAKUD VS	PRIYA RANJAN SINGH VS	// BARBIL /173 /2026 ()	
411	D-ABLAPL/12212/2026	STATE OF ODISHA IZAZ MAHAMMED @ AZAJ MAHAMMAD @ JAETI @ AKZUMARAVINDA	AKZUMARAVINDA VS	// NARASINGHPUR /76 /2026 ()	
412	D-ABLAPL/12223/2026	STATE OF ODISHA SANATAN ALUK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /232 /2026 ()	
413	D-ABLAPL/12224/2026	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /142 /2026 ()	
414	D-ABLAPL/12226/2026	STATE OF ODISHA SITANSU SEKHAR SETHI VS	CHIRANJIB ROUT VS	// KHAMAR /20 /2025 ()	
415	D-ABLAPL/12227/2026	STATE OF ODISHA MAHABIR PRASAD SAHOO VS	PRANAB RANJAN CHHATOI VS	// BARANGA /155 /2026 ()	
416	D-ABLAPL/12228/2026	STATE OF ODISHA KALU @ KALU CHARAN SWAIN VS	JAYADEBA BEHERA VS	// //0 ()	
417	D-ABLAPL/12232/2026	STATE OF ODISHA KABIRAJ SAHU VS	SUJAY SHANKER SINGHDEO VS	// LANJIGARH /26 /2026 ()	AOD20230000313C202600017
418	D-ABLAPL/12238/2026	STATE OF ODISHA PINTU DAS @ NAROTTMA DAS @ NAROTTAM DAS VS	SATYABAN SAHOO VS	// DHUSURI /87 /2026 ()	
419	D-ABLAPL/12244/2026	STATE OF ODISHA K. KAUSHIK SUBUDHI VS	BISWAJIT NAYAK VS	// INFOCITY PS /269 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/12245/2026	PAPUN SETHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /52 /2026 () //	AOD20230000313C202600016
421	D-ABLAPL/12246/2026	RANJAN KUMAR MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	TIRTOL /175 /2026 () //	
422	D-ABLAPL/12247/2026	TAPAS MAHALIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	ANANTPUR /43 /2026 () //	
423	D-ABLAPL/12250/2026	JYOTI PRAKASH PRADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /54 /2026 () //	
424	D-ABLAPL/12252/2026	AJIT DASH VS STATE OF ODISHA	SATYABRATA SENAPATI VS	BAISINGA /186 /2026 () //	
425	D-ABLAPL/12253/2026	HAPPY DAS VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	MAHILA P.S. BUXIBAZAR /49 /2026 () //	
426	D-ABLAPL/12255/2026	SUDARSHAN JENA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	SATYABADI /145 /2026 () //	
427	D-ABLAPL/12260/2026	NALINI PRAVA BISWAL VS STATE OF ODISHA	MITALEE JESTHI VS	CHAULIAGANJA /197 /2026 () //	
428	D-ABLAPL/12261/2026	SANTOSH KUMAR MOHANTY @ SANTOSH MOHANTY VS STATE OF ODISHA	MILAN MOHANTY VS	DASARATHPUR /100 /2026 () //	
429	D-ABLAPL/12262/2026	JYOTI PRAKASH PRADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /53 /2026 () //	
430	D-ABLAPL/12264/2026	SANTOSH BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHAMAKHANDI /87 /2023 () //	AOR20220001558C202600081
431	D-ABLAPL/12266/2026	RAHUL NAYAK	PRADIPTA BEURA	//	AOD20220004020C202600009

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/12269/2026	STATE OF ODISHA DEVI PRASAD BISWAL	MITALEE JESTHI	CHAULIAGANJA /197 /2026	
		VS	VS	()	
433	D-ABLAPL/12270/2026	STATE OF ODISHA BIBATSA KANHAR	SARAT KUMAR JENA	KANTAMAL /95 /2026	
		VS	VS	()	
434	D-ABLAPL/12273/2026	STATE OF ODISHA SAROJ KUMAR SAHOO	AMIT SUJAT BISWAL	BADAMBADI /195 /2026	
		VS	VS	()	
435	D-ABLAPL/12277/2026	STATE OF ODISHA RAMAKANTA DAS @ DASH	JUGALA KISHORE PANDA	BHADRESWAR /49 /2026	
		VS	VS	()	
436	D-ABLAPL/12285/2026	STATE OF ODISHA BISHNU CHARAN PATRA	DEBASNAN DAS	TANGI /62 /2024	
		VS	VS	()	
437	D-ABLAPL/12286/2026	STATE OF ODISHA NIRANJAN DAS	JYOTIRMAYA SAHOO	KHALLIKOTE /851 /2023	
		VS	VS	()	
438	D-ABLAPL/12287/2026	STATE OF ODISHA SUTIKANTA SAMAL @ SHUTI KANTA SAMAL	JUGALA KISHORE PANDA	BHADRESWAR /88 /2026	
		VS	VS	()	
439	D-ABLAPL/12296/2026	STATE OF ODISHA LITAN @ DAMA @ CHANDAN ROUT	RABINDRA NATH PANDA	CHOUDWAR /236 /2026	
		VS	VS	()	
440	D-ABLAPL/12297/2026	STATE OF ODISHA BIBHU MISHRA	BISHNU PRASAD RATH	ATHGARH /14 /2026	
		VS	VS	()	
441	D-ABLAPL/12299/2026	STATE OF ODISHA RAJIB KUMAR DASH	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /196 /2026	
		VS	VS	()	
442	D-ABLAPL/12304/2026	STATE OF ODISHA SURAJ KUMAR BALIARSINGH	BISHNU PRASAD PRADHAN	KHURDA MODEL /223 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/12306/2026	STATE OF ODISHA TAPAS SWAIN VS	HARAPRASAD PANDA VS	// DHARMASALA /110 /2026 ()	
444	D-ABLAPL/12309/2026	STATE OF ODISHA BIKRAM KESHARI PRADHAN VS	PULLIN MARTHA VS	// NIRAKARPUR /28 /2018 ()	
445	D-ABLAPL/12310/2026	STATE OF ODISHA BINAYAK NAYAK VS	LINGARAJ MOHANTY VS	// BUGUDA /122 /2026 ()	
446	D-ABLAPL/12325/2026	STATE OF ODISHA RAJENDRA BEHERA VS	T dhiren kumar dora VS	// () //	AOD20220004577C202600030
447	D-ABLAPL/12328/2026	STATE OF ODISHA AHALYA MOHARANA VS	LAXMINARAYAN RAYATSINGH VS	// () //	AOD20240000645C202600016
448	D-ABLAPL/12330/2026	STATE OF ODISHA AHALYA MOHARANA VS	LAXMINARAYAN RAYATSINGH VS	// () //	AOD20240000645C202600017
449	D-ABLAPL/12331/2026	STATE OF ODISHA ASHOK KUMAR BEHERA VS	ACHYUTANANDA PATTANAIK VS	// () //	AOD20240000586C202600114
450	D-ABLAPL/12333/2026	STATE OF ODISHA RAJA ALIAS RAJESH MALATI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// () //	AOR20220001591C202600012

ORISSA HIGH COURT

MISC CASES FILED on :24/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/3070/2009 WPC(OAC)/3070/2009	NATABARA SWAIN MP	CHANDAN KUMAR SAHOO	13/2026
2	D-WPCRL/5563/2026 WPCRL/20/2026	JHALLI NAYAK MP	ACHYUTANANDA PATTANAIK	13/2026
3	D-CRP/18735/2026 CRP/ /	ADITYA PRASAD KANUNGO MP	EKTA AGARWAL	38/2026
4	D-CRLMP/4944/2026 CRLMP/260/2026	RAKESH KUMAR MP	MRS. SONIA MATHUR BISWABHUSAN DAS	111/2026
5	D-CRLMP/9373/2026 CRLMP/420/2026	HRUDANANDA DIVEDI MP	KRUSHNA CHANDRA DASH	112/2026
6	D-CMAPL/15283/2025 CMAPL/218/2025	LOKANATH SETHY MP		116/2026
7	D-CMAPL/18790/2026 CMAPL/ /	LINGARAJ STONE CRUSHER MP	HRUDANANDA MOHAPATRA	117/2026
8	D-JCRLA/153/2023 JCRLA/153/2023	LALINDRA ORAM MP	MR. KARUNA KAR NAYAK, (M/S. PRANAB KUMAR SAMANTRAY, G.	118/2026
9	D-LAA/18723/2026 LAA/ /	GENERAL MANAGER, E.C. RAILWAY BBS MP	BIBHTI BHUSAN MISHRA, (SR.PANEL COUNSEL, GOVT. OF INDIA)	146/2026
10	D-LAA/18723/2026 LAA/ /	GENERAL MANAGER, E.C. RAILWAY BBS MP	BIBHTI BHUSAN MISHRA, (SR.PANEL COUNSEL, GOVT. OF INDIA)	147/2026
11	D-RVWPET/18592/2026 RVWPET/ /	BALARAM BHUYAN MP	DR. JITENDRA KUMAR LENKA	185/2026
12	D-RPFAM/18740/2026 RPFAM/ /	SHIV SHANKAR PRASAD MP	ANAM CHARAN PANDA	185/2026
13	D-RPFAM/18781/2026 RPFAM/ /	SURENDRA NATH CURTIS MP	SMRUTI RANJAN ROUT	186/2026
14	D-RVWPET/29398/2025 RVWPET/104/2026	THE DIVISIONAL MANAGER NATIONAL ISS MP	SINHOSEKUMAR MOHANTY, SAMBALPUR	186/2026
15	D-RVWPET/29398/2025 RVWPET/104/2026	THE DIVISIONAL MANAGER NATIONAL ISS MP	SINHOSEKUMAR MOHANTY, SAMBALPUR	187/2026
16	D-MATA/18610/2026 MATA/ /	PRADIPTA KUMAR DAS MP	AUROVINDA MOHANTY	259/2026
17	D-MATA/18610/2026 MATA/ /	PRADIPTA KUMAR DAS MP	AUROVINDA MOHANTY	260/2026
18	D-MATA/18615/2026 MATA/ /	MANORANJAN SAHOO MP	PURNA CHANDRA MISHRA	261/2026
19	D-BLAPL/6056/2023 BLAPL/6056/2023	AKSHAYA KUMAR SAHOO MP	NEELAKANTHA PANDA	287/2026
20	D-BLAPL/38860/2025 BLAPL/13417/2025	KAMALU GADABA MP	SURYAKANTA DASH	288/2026
21	D-BLAPL/10999/2022 BLAPL/10999/2022	LOKANATH BARIK @ MUNA MP		289/2026
22	D-BLAPL/10087/2026 BLAPL/3505/2026	RAJESH KAMILA MP	SURYAKANTA DWIBEDI	290/2026
23	D-CONTC/11631/2026 CONTC/2189/2026	SUSANTA MOHAPATRA MP	SUBHADUTTA ROURAY, S.SEKHAR, J.BISWAL, CHARVI	300/2026
24	D-CONTC/18515/2026 CONTC/ /	SUNIL KUMAR BISWAL MP	DHANANJAYA MUND	301/2026
25	D-CONTC/24239/2025 CONTC/2658/2025	PANKAJ KUMAR RAJGURU MP	M/S Manoj Kumar Raj Guru	302/2026
26	D-CONTC/9047/2026	RAJ KISHORE SETHI	ADITI HOTA	

	CONTC/ /	MP		303/2026
27	D-CRLREV/11314/2026	NAGEN KUMAR SAMAL	BHASKAR CHANDRA PANDA	
	CRLREV/ /	MP		516/2026
28	D-CRLREV/12216/2026	RANEDRA PRATAP DAS @ BIJU	BIKRAM RATH	
	CRLREV/ /	MP		517/2026
29	D-CRLREV/12316/2026	NIRANJAN @ NIRAN APAT	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		518/2026
30	D-CRLREV/12316/2026	NIRANJAN @ NIRAN APAT	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		519/2026
31	D-FAO/13465/2026	HAREKRUSHNA PANIGRAHI	LAXMIKANTA MOHANTY	
	FAO/ /	MP		617/2026
32	D-FAO/18439/2026	UPENDRANATH BISWAL	AUROBINDA SAHOO	
	FAO/ /	MP		618/2026
33	D-FAO/18581/2026	THE D.M., M/S. UNITED INDIA INSURANCE COMPANY LIMITED	COMPANY LIMITED	
	FAO/ /	MP		619/2026
34	D-FAO/18581/2026	THE D.M., M/S. UNITED INDIA INSURANCE COMPANY LIMITED	COMPANY LIMITED	
	FAO/ /	MP		620/2026
35	D-FAO/806/2018	STATE OF ODISHA		
	FAO/806/2018	MP		621/2026
36	D-FAO/806/2018	STATE OF ODISHA		
	FAO/806/2018	MP		622/2026
37	D-FAO/132/2018	STATE OF ORISSA		
	FAO/132/2018	MP		623/2026
38	D-FAO/132/2018	STATE OF ORISSA		
	FAO/132/2018	MP		624/2026
39	D-FAO/281/2019	STATE OF ODISHA		
	FAO/281/2019	MP		625/2026
40	D-FAO/281/2019	STATE OF ODISHA		
	FAO/281/2019	MP		626/2026
41	D-FAO/18639/2026	M.C. OF INDIRA GANDHI GIRLS HIGH SCHOOL	SONGRAM ABUNDA	
	FAO/ /	MP		627/2026
42	D-FAO/18641/2026	SUNITI @ SUNITA DASH	SANGRAM JENA	
	FAO/ /	MP		628/2026
43	D-FAO/18645/2026	RADHESHYAM JOSHI	SANGRAM JENA	
	FAO/ /	MP		629/2026
44	D-FAO/18677/2026	PRATIVA MOHANTY	SANGRAM JENA	
	FAO/ /	MP		630/2026
45	D-FAO/18800/2026	RABINDRA KUMAR BAIRIGANJAN	SUVEN KUMAR PANI	
	FAO/ /	MP		631/2026
46	D-ABLAPL/25048/2025	KHURSID KHAN		
	ABLAPL/9762/2025	MP		650/2026
47	D-ABLAPL/39938/2025	KAILASH NAYAK		
	ABLAPL/1012/2026	MP		651/2026
48	D-ABLAPL/39941/2025	KAILASH NAYAK		
	ABLAPL/1030/2026	MP		652/2026
49	D-ABLAPL/7065/2025	CHANDAN KUMAR PATRA		
	ABLAPL/2917/2025	MP		653/2026
50	D-ABLAPL/3130/2026	SITANSHU CHANDRA PRADHAN		
	ABLAPL/1654/2026	MP		654/2026
51	D-ABLAPL/3519/2026	GARUDADHWAJA DANDSENA @ GARUDWATI @ GANESH	GANESH MISHRA 4	
	ABLAPL/1834/2026	MP		655/2026
52	D-ABLAPL/29179/2024	RAMACHANDRA DAS		
	ABLAPL/10803/2024	MP		656/2026
53	D-ABLAPL/4193/2026	RAJAT JENA	PRASANT KUMAR BARIK	
	ABLAPL/1878/2026	MP		657/2026
54	D-ABLAPL/36455/2025	SUSHANTA BEHERA @ RAJU		
	ABLAPL/13973/2025	MP		658/2026
55	D-ABLAPL/2118/2026	PRAKASH TRIPATHY		
	ABLAPL/905/2026	MP		659/2026
56	D-ABLAPL/2584/2026	PRAKASH TRIPATHY		
	ABLAPL/1172/2026	MP		660/2026
57	D-ABLAPL/3408/2026	PRAKASH TRIPATHY		
	ABLAPL/1489/2026	MP		661/2026

58	D-ABLAPL/12270/2026 ABLAPL/ /	BIBATSA KANHAR MP	SARAT KUMAR JENA	662/2026
59	D-ABLAPL/12232/2026 ABLAPL/ /	KABIRAJ SAHU MP	SUJAY SHANKER SINGHDEO	663/2026
60	D-ABLAPL/7156/2026 ABLAPL/3109/2026	SWAYANPRAVA MISHRA MP	KALINGA KESHARI MOHAPATRA,BIGYAN KUMAR SIIRMA (Sr. adv)	664/2026
61	D-RSA/153/2022 RSA/153/2022	SASHIREKHA PRADHAN MP	SOUMYA MISHRA	695/2026
62	D-RSA/31168/2025 RSA/398/2025	U.SRINIVAS PATRO MP	SOUMYA MISHRA	696/2026
63	D-RSA/540/2003 RSA/540/2003	BHIMSEN SAHOO MP	SOUBHAGYA SUNDAR DAS	697/2026
64	D-RSA/173/2023 RSA/173/2023	NILESHWAR PATEL MP	M. BALAKRISHNA RAO	698/2026
65	D-RSA/459/2023 RSA/459/2023	DEEPAK KUMAR DASH MP	BIBEKANANDA BHUYAN	699/2026
66	D-RSA/50951/2025 RSA/206/2026	JAYANARAYAN BEHERA MP	SUSHANT KUMAR PRADHAN	700/2026
67	D-RSA/18569/2026 RSA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	701/2026
68	D-RSA/18569/2026 RSA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	702/2026
69	D-RSA/18569/2026 RSA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	703/2026
70	D-RSA/18440/2026 RSA/ /	JOGENDRA JENA MP	SATYARANJAN SENAPATI	704/2026
71	D-RSA/18440/2026 RSA/ /	JOGENDRA JENA MP	SATYARANJAN SENAPATI	705/2026
72	D-CMP/18600/2026 CMP/ /	NANDA KISHORE PRASAD JAISWAL MP	AJAYA KUMAR NANDA	810/2026
73	D-CMP/11904/2026 CMP/555/2026	M/S. ARCHITECTS COMBINE, BHUBANESWAR MP		811/2026
74	D-CMP/9724/2025 CMP/485/2025	GEETANJALI @ GITANJALI PADHI MP	DR.KEDARNATH TRIPATHY	812/2026
75	D-CMP/52016/2025 CMP/2027/2025	SATYABHAMA RAJPUR MP	BASUDEV MISHRA	813/2026
76	D-CMP/18634/2026 CMP/ /	SK. MOTIUDDIN MAHAMMAD MP	MAHESWAR MOHANTY	814/2026
77	D-CMP/18657/2026 CMP/ /	SUDHANSHU SEKHAR JENA MP	BUDHIRAM DAS	815/2026
78	D-CMP/18699/2026 CMP/ /	JAYA PRAKASH ROUT MP	ASHOK KUMAR SAHOO	816/2026
79	D-CMP/18755/2026 CMP/ /	CHANDRA SEKHAR SAHOO @ BAINA MP	PRAVAT RANJAN SUTAR	817/2026
80	D-CMP/18764/2026 CMP/ /	BHARAT BHUSAN AGRAWAL MP	AMIT PRASAD BOSE	818/2026
81	D-MACA/35001/2025 MACA/141/2026	SANJITA BEGUM MP	KAPILA CHARAN NAYAK	993/2026
82	D-MACA/45784/2025 MACA/1329/2025	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED MP	CHIRAN PRASAD DAHUTA	994/2026
83	D-MACA/18571/2026 MACA/ /	MAHENDRA SAHOO MP	SAMIR KUMAR MISHRA	995/2026
84	D-MACA/16541/2026 MACA/ /	THE MANAGER IN-CHARGE ORIENTAL INSURANCE CO. LTD. MP	RUNANBICAIPATI TP HUB, SAMBALPUR	996/2026
85	D-MACA/43636/2025 MACA/1150/2025	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD. MP	NEELANJALI KUMAR MAHALI	997/2026
86	D-MACA/18686/2026 MACA/ /	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED MP	CHIRAN PRASAD DAHUTA	998/2026
87	D-MACA/18686/2026 MACA/ /	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED MP	CHIRAN PRASAD DAHUTA	999/2026
88	D-MACA/17628/2026 MACA/ /	D.M., THE NEW INDIA ASSURANCE CO. LTD. MP	NEELANJALI KUMAR MAHALI	1000/2026
89	D-MACA/13681/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHASNUTA	CHIRAN PRASAD DAHUTA	

	MACA/ /	MP		1001/2026
90	D-MACA/13687/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1002/2026
91	D-MACA/13688/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1003/2026
92	D-MACA/13446/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1004/2026
93	D-MACA/13686/2026	D.M., ORIENTAL INSURANCE CO., LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1005/2026
94	D-MACA/13690/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1006/2026
95	D-MACA/13685/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1007/2026
96	D-MACA/13689/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1008/2026
97	D-MACA/13691/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1009/2026
98	D-MACA/13684/2026	D.M., ORIENTAL INSURANCE CO.LTD., GANIASANTA	KUMAR MAHALI	
	MACA/ /	MP		1010/2026
99	D-MACA/13692/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1011/2026
100	D-MACA/13442/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1012/2026
101	D-MACA/13679/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1013/2026
102	D-MACA/13680/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1014/2026
103	D-MACA/13683/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1015/2026
104	D-MACA/13682/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1016/2026
105	D-MACA/13454/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1017/2026
106	D-MACA/13433/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1018/2026
107	D-MACA/13516/2026	D.M., ORIENTAL INSURANCE CO.LTD., GANIASANTA	KUMAR MAHALI	
	MACA/ /	MP		1019/2026
108	D-MACA/13693/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1020/2026
109	D-MACA/13413/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1021/2026
110	D-MACA/13390/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHERASMPUR	KUMAR MAHALI	
	MACA/ /	MP		1022/2026
111	D-MACA/42218/2025	M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR		
	MACA/389/2026	MP		1023/2026
112	D-MACA/42218/2025	M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR		
	MACA/389/2026	MP		1024/2026
113	D-CRLMC/12188/2026	ORI-HOME CONSTRUCTION PVT. LTD., BSR	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		1117/2026
114	D-CRLMC/12189/2026	ORI-HOME CONSTRUCTION PVT. LTD.,	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		1118/2026
115	D-CRLMC/12221/2026	JYOTI RANJAN MOHAPATRA	SIDHARTH SHANKAR PADHY	
	CRLMC/ /	MP		1119/2026
116	D-CRLA/6352/2026	PRASANTA SWAIN@KALIA	PRAGNAYA NANDA PATTNAIK	
	CRLA/ /	MP		1119/2026
117	D-CRLA/6352/2026	PRASANTA SWAIN@KALIA	PRAGNAYA NANDA PATTNAIK	
	CRLA/ /	MP		1120/2026
118	D-CRLMC/40156/2025	PRABODHA CHANDRA RAY		
	CRLMC/5621/2025	MP		1120/2026
119	D-CRLA/6352/2026	PRASANTA SWAIN@KALIA	PRAGNAYA NANDA PATTNAIK	
	CRLA/ /	MP		1121/2026
120	D-CRLMC/12301/2026	ASHALATA BEHURA	AMITABH MISHRA	
	CRLMC/ /	MP		1121/2026

121	D-CRLA/11868/2026 CRLA/ /	BHUBANE PUJHARI MP	JNYANANANDA PANDA	1122/2026
122	D-CRLMC/12312/2026 CRLMC/ /	SUMANTA KUMAR NAYAK MP	SAROJ KUMAR PADHI	1122/2026
123	D-CRLA/338/2022 CRLA/338/2022	SAMBIT HARICHANDAN@AKASH RANJAN MP	SRICHANDAN, ANANTA PATTANAIAK, B C PARIJA, KASHINATH PATTNAYAK	1123/2026
124	D-CRLMC/12315/2026 CRLMC/ /	MITHUN @ SURYAKANT AMANTA MP	SMRUTIDHAR PATI	1123/2026
125	D-CRLA/12187/2026 CRLA/ /	GOURA @ GOURANGA PATRA MP	ARIJEET MISHRA	1124/2026
126	D-CRLMC/12319/2026 CRLMC/ /	PRITI DAS MP	SOUMYA RANJAN DAS	1124/2026
127	D-CRLA/12187/2026 CRLA/ /	GOURA @ GOURANGA PATRA MP	ARIJEET MISHRA	1125/2026
128	D-CRLMC/12321/2026 CRLMC/ /	SIBAJI RANJAN BEHERA @ PINKU MP	SIBARANJAN POLAI	1125/2026
129	D-CRLA/12187/2026 CRLA/ /	GOURA @ GOURANGA PATRA MP	ARIJEET MISHRA	1126/2026
130	D-CRLA/12219/2026 CRLA/ /	MANASH MAHAPATRA MP	DEBENDRA NARAYAN PATTANAIAK	1127/2026
131	D-CRLA/12219/2026 CRLA/ /	MANASH MAHAPATRA MP	DEBENDRA NARAYAN PATTANAIAK	1128/2026
132	D-CRLA/1330/2026 CRLA/75/2026	KRUSHNA CHANDRA DAS MP	PRAKASH CHANDRA SETHI M/S.SATYA RANJAN MULIA R.R.NAYAK	1129/2026
133	D-CRLA/1333/2026 CRLA/77/2026	RASMITA DAS MP	PRAKASH CHANDRA SETHI M/S.SATYA RANJAN MULIA R.R.NAYAK	1130/2026
134	D-CRLA/278/2017 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH MP	M/S.AKSHAYA KUMAR SAHOO	1131/2026
135	D-WA/18568/2026 WA/ /	NILAKANTHA DAS MP	SURENDRA NATH PANDA	1567/2026
136	D-WA/13100/2026 WA/ /	MANAS RANJAN BEHERA MP	BIREN SANKAR TRIPATHY	1568/2026
137	D-WA/18694/2026 WA/ /	BMC, COMMISSIONER, BHUBANESWAR MP	SAIBRATA RATH	1569/2026
138	D-WA/18694/2026 WA/ /	BMC, COMMISSIONER, BHUBANESWAR MP	SAIBRATA RATH	1570/2026
139	D-WP(C)/4459/2026 WP(C)/3819/2026	MADHUSUDAN NAYAK MP	SRIKAR KUMAR RATH	7885/2026
140	D-WP(C)/18078/2026 WP(C)/ /	SUNITA DASH MP	SUBRATA MISHRA	7886/2026
141	D-WP(C)/18553/2026 WP(C)/ /	ANSUMAN BABU MP	SRINIVAS MOHANTY	7887/2026
142	D-WP(C)/18556/2026 WP(C)/12678/2026	PATRIPAL SERVICE CO-OPERATIVE SOCIETY MP	AYATI, BISWABIHARI MOHANTY	7888/2026
143	D-WP(C)/18554/2026 WP(C)/12692/2026	KEDARNATH SASMAL MP	SRINIVAS MOHANTY	7889/2026
144	D-WP(C)/16494/2026 WP(C)/11865/2026	DIBYAJYOTI PANDA MP	BISWABIHARI MOHANTY	7890/2026
145	D-WP(C)/16494/2026 WP(C)/11865/2026	DIBYAJYOTI PANDA MP	BISWABIHARI MOHANTY	7891/2026
146	D-WP(C)/5753/2023 WP(C)/5753/2023	SUDHIR KUMAR SAHOO MP	MRS. PAMI RATH, J.MOHANTY, S.GUMANSINGH,P.MOHANTY,DP MISRA	7892/2026
147	D-WP(C)/18563/2026 WP(C)/ /	BALAKISHORE PRASAD JAISWAL MP	BIRAJA PRASANNA DAS	7893/2026
148	D-WP(C)/18572/2026 WP(C)/12688/2026	PRAGATI MOHANTY MP	SASWATI MOHAPATRA	7894/2026
149	D-WP(C)/18573/2026 WP(C)/ /	RANJITA MOHANTY MP	MAMATA MISHRA	7895/2026
150	D-WP(C)/16174/2026 WP(C)/11496/2026	PARSURAM TRIPATHY MP	SAPAN KUMAR PAL	7896/2026
151	D-WP(C)/7006/2026 WP(C)/5696/2026	HAREKRUSHNA DHAL MP		7897/2026
152	D-WP(C)/5824/2026	MANASI DAS		

	WP(C)/4894/2026	MP		7898/2026
153	D-WP(C)/18579/2026 WP(C)/ /	SASMITA MISHRA MP	MADAN SUNDAR BEHERA	7899/2026
154	D-WP(C)/18578/2026 WP(C)/12721/2026	NARENDRA KUMAR BARIK MP	TAPAN KUMAR BISWAL	7900/2026
155	D-WP(C)/18576/2026 WP(C)/12750/2026	MAYUR KUMAR PATEL MP	AMIT PRASAD BOSE	7901/2026
156	D-WP(C)/18580/2026 WP(C)/12667/2026	M/S CHARIOT RESORT AND SPA, PURI MP	MANAS RANJAN BAUG	7902/2026
157	D-WP(C)/18583/2026 WP(C)/ /	PANKAJINI PATRA MP	SITARAM SATAPATHY	7903/2026
158	D-WP(C)/18584/2026 WP(C)/12725/2026	SANDHYARANI MAHANTA MP	DEBI PRASAD DHALSAMANTA	7904/2026
159	D-WP(C)/3826/2026 WP(C)/3600/2026	AMIT MAHANANDA MP	SITAKANTA HOTA	7905/2026
160	D-WP(C)/3098/2022 WP(C)/3098/2022	THE SUPERINTENDING ARCHEOLOGIST MP	ANNEOKOONIKRIPASURVEY OF INDIA	7906/2026
161	D-WP(C)/18590/2026 WP(C)/ /	SUJIT KUMAR MISHRA MP	Dipankar Acharya	7907/2026
162	D-WP(C)/10759/2026 WP(C)/8866/2026	PRUTHWIRAJ KAR MP		7908/2026
163	D-WP(C)/18591/2026 WP(C)/12755/2026	Dr. ALFA SHARMA MP	DURGESH NARAYAN RATH	7909/2026
164	D-WP(C)/18594/2026 WP(C)/ /	MANORANJAN SETHI MP	KABERI MOHANTY	7910/2026
165	D-WP(C)/8623/2025 WP(C)/6752/2025	M/S. T.R.CHEMICALS PVT. LTD., RAJGANGPUR, SUNDARGARH MP		7911/2026
166	D-WP(C)/18593/2026 WP(C)/ /	Dr. GANESWAR DALEI MP	DURGESH NARAYAN RATH	7912/2026
167	D-WP(C)/25980/2025 WP(C)/19986/2025	AJIT KUMAR NANDA MP		7913/2026
168	D-WP(C)/13848/2026 WP(C)/10072/2026	RAI CHARAN MOHAPATRA MP	BIKRAM KESHARI RAJ	7914/2026
169	D-WP(C)/25483/2023 WP(C)/25483/2023	KALPANA PATTANAYAK @ SAHOO MP	BINI MISHRA	7915/2026
170	D-WP(C)/14848/2014 WP(C)/14848/2014	BHAGABATI SINGH MP	M/S.PRADEEP KU.DAS 1, SAROJ KUMAR DASH	7916/2026
171	D-WP(C)/18614/2026 WP(C)/ /	GEETANJALI MUKHERJEE MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	7917/2026
172	D-WP(C)/7081/2019 WP(C)/7081/2019	BAURIBANDHU JENA MP	M/S.DR.SUJATA DASH, SUJATA DASH	7918/2026
173	D-WP(C)/7081/2019 WP(C)/7081/2019	BAURIBANDHU JENA MP	M/S.DR.SUJATA DASH	7919/2026
174	D-WP(C)/18616/2026 WP(C)/ /	PINKY DEVI MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	7920/2026
175	D-WP(C)/18619/2026 WP(C)/ /	BISHNU PRASAD SAHOO MP	PRASANTA KUMAR PANDA	7921/2026
176	D-WP(C)/18621/2026 WP(C)/ /	RAJKISHORE BISWAL MP	PRASANTA KUMAR PANDA	7922/2026
177	D-WP(C)/18624/2026 WP(C)/ /	BIBHUTI BHUSAN SETHY MP	PRASANTA KUMAR PANDA	7923/2026
178	D-WP(C)/18625/2026 WP(C)/ /	NIBEDITA SETHY MP	PRASANTA KUMAR PANDA	7924/2026
179	D-WP(C)/18627/2026 WP(C)/ /	RAMAKANTA KHUNTIA MP	PRASANTA KUMAR PANDA	7925/2026
180	D-WP(C)/15781/2026 WP(C)/11400/2026	DEBASHISH MALLICK MP	MANORANJAN SAHOO	7926/2026
181	D-WP(C)/18620/2026 WP(C)/ /	HAV SANJAY BARIK MP	SAMARENDRA BEURA	7927/2026
182	D-WP(C)/18628/2026 WP(C)/ /	PRAVAKAR PRADHAN MP	PRASANTA KUMAR PANDA	7928/2026
183	D-WP(C)/18629/2026 WP(C)/ /	NRUSHINGHA CHARAN SAHOO MP	PRASANTA KUMAR PANDA	7929/2026

184	D-WP(C)/17163/2026 WP(C)/11987/2026	BIMOHAN PARHI MP	BIBHUTI BHUSAN SWAIN	7930/2026
185	D-WP(C)/18630/2026 WP(C)/ /	M/S MAA SONTOSHI CONSTRUCTION MP	GURUDUTTA KAR	7931/2026
186	D-WP(C)/18633/2026 WP(C)/ /	KRUSHNA CHANDRA PRUSTY MP	SOMANATH NANDA	7932/2026
187	D-WP(C)/18637/2026 WP(C)/ /	SRIBATSHA PANDA MP	KABIRAJ PRADHAN	7933/2026
188	D-WP(C)/40546/2024 WP(C)/23755/2024	MAKAR KETAN PRUSTY MP	TANMAY MISHRA	7934/2026
189	D-WP(C)/18635/2026 WP(C)/12757/2026	BABULI NAIK MP	PARTHA SARATHI DAS	7935/2026
190	D-WP(C)/14997/2026 WP(C)/11131/2026	JAYANTA KUMAR MAITRA MP	TRILOCHAN PANIGRAHI, BANSHIDHAR SATAPATHY	7936/2026
191	D-WP(C)/6722/2026 WP(C)/5698/2026	BHAWANI PRADHAN MP		7937/2026
192	D-WP(C)/18646/2026 WP(C)/ /	CHANDRABHANU MAHARATHY MP	SIBASIS SAMANTARAY	7938/2026
193	D-WP(C)/14822/2025 WP(C)/10341/2025	TAPAN KUMAR SAHU MP	NIRMAL RANJAN ROUSTRAY	7939/2026
194	D-WP(C)/38813/2023 WP(C)/38813/2023	AKSHAYA KUMAR BARIK MP	SMITA RANJAN PATNAIK	7940/2026
195	D-WP(C)/18649/2026 WP(C)/ /	M/S.BAISAKHI CONSTRUCTION PVT.LTD., MP	SOMANATH MISHRA	7941/2026
196	D-WP(C)/18650/2026 WP(C)/ /	BADRI NARAYAN RAY MP	BIJAYA KUMAR BEHERA 1	7942/2026
197	D-WP(C)/18653/2026 WP(C)/ /	SUPRIYA ROY MP	AJAYA KUMAR PRADHAN	7943/2026
198	D-WP(C)/18658/2026 WP(C)/ /	ASHOK KUMAR PRADHAN MP	SAILAZA NANDAN DAS	7944/2026
199	D-WP(C)/18666/2026 WP(C)/ /	M/S.ANNAPURNA AGRICULTURE AGENCY, MP	BHABANI PRASAD MOHANTY	7945/2026
200	D-WP(C)/18664/2026 WP(C)/ /	SK ALLIMUDDIN MP	KAIBALYA PANDA	7946/2026
201	D-WP(C)/18668/2026 WP(C)/ /	SURENDRA NATH PATNAIK MP	SOURAV SUMAN BHUYAN	7947/2026
202	D-WP(C)/18669/2026 WP(C)/ /	SHASHADHAR PANDA MP	BHABANI PRASAD MOHANTY	7948/2026
203	D-WP(C)/18681/2026 WP(C)/ /	KARTICK CHANDRA PRADHAN MP	BHABANI PRASAD MOHANTY	7949/2026
204	D-WP(C)/10935/2026 WP(C)/8313/2026	RANJAN KUMAR SAMAL MP	DIPTI RANJAN BHOKTA	7950/2026
205	D-WP(C)/14830/2026 WP(C)/12680/2026	M/S. JAISWAL STEEL AND CO., SUNDARGARH MP	ABDUL MUQSID	7951/2026
206	D-WP(C)/47982/2025 WP(C)/33977/2025	BRANCH MANAGER, M/S.INDUSIND BANK LTD, NAYAGARH BRANCH MP		7952/2026
207	D-WP(C)/47985/2025 WP(C)/33981/2025	BRANCH MANAGER,M/S.INDUSIND BANK LTD, NAYAGARH BRANCH MP		7953/2026
208	D-WP(C)/18690/2026 WP(C)/ /	M/S. DRUG PROMOTORS, CUTTACK MP	BHABANI PRASAD MOHANTY	7954/2026
209	D-WP(C)/18692/2026 WP(C)/ /	JAYANTA KUMAR BEHERA MP	SIDHARTHA DAS	7955/2026
210	D-WP(C)/44561/2025 WP(C)/31276/2025	SAI VALLEY JUNIOR COLLEGE, JAMUNAPUR MP	PRITI SUNDERA CHHINCHANI	7956/2026
211	D-WP(C)/42860/2025 WP(C)/29963/2025	ASISH KUMAR ROUT MP		7957/2026
212	D-WP(C)/18696/2026 WP(C)/ /	PRANAKRISHNA BEHERA MP	KHIROD KUMAR SWAIN	7958/2026
213	D-WP(C)/18698/2026 WP(C)/ /	MSP INFRACON PVT.LTD, BHUBANESWAR MP	BISWAJIT NAYAK	7959/2026
214	D-WP(C)/37002/2025 WP(C)/26258/2025	RUKMINI PANDA MP	ANAM CHARAN PANDA	7960/2026
215	D-WP(C)/18701/2026	GYANARANJAN SAHOO	JYOTIRMAY GUPTA	

	WP(C)/ /	MP		7961/2026
216	D-WP(C)/19268/2025 WP(C)/15735/2025	TILOTTAMA BISWAL MP	PRIYABRATA MOHAPATRA	7962/2026
217	D-WP(C)/18709/2026 WP(C)/ /	SMRUTIRANJAN KHUNTIA MP	GYANA RANJAN SETHI	7963/2026
218	D-WP(C)/18711/2026 WP(C)/ /	MSP INFRACON PVT LTD, BHUBANESWAR MP	BISWAJIT NAYAK	7964/2026
219	D-WP(C)/18716/2026 WP(C)/ /	BISWAJAYA DAGARA MP	PRAVASH CHANDRA JENA	7965/2026
220	D-WP(C)/18662/2026 WP(C)/ /	RAJ KISHOR SUBUDHI MP	ALOK KUMAR PANDA	7966/2026
221	D-WP(C)/18720/2026 WP(C)/ /	PRATAP KISHORE DAS MP	SWARUP KUMAR PATNAIK	7967/2026
222	D-WP(C)/42104/2025 WP(C)/29150/2025	DAITARI PRADHAN MP	MR. DEVI PRASAD DHAL(SR.ADV.), SATYAJIT MOHAPATRA (2)	7968/2026
223	D-WP(C)/18663/2026 WP(C)/ /	M/S KONARK PAN MASALA MP	KAJAL SAHOO	7969/2026
224	D-WP(C)/18730/2026 WP(C)/ /	MIRA RANI MAJUMDAR MP	TUKUNA KUMAR MISHRA	7970/2026
225	D-WP(C)/18665/2026 WP(C)/ /	BISHNU CHARAN DASH MP	SUDEEP KUMAR SARANGI	7971/2026
226	D-WP(C)/18736/2026 WP(C)/ /	SANDHYA PATNAIK MP	AMIT PRASAD BOSE	7972/2026
227	D-WP(C)/18741/2026 WP(C)/ /	BRAJENDRA MAHARANA MP	JAGANNATH BHUYAN	7973/2026
228	D-WP(C)/18741/2026 WP(C)/ /	BRAJENDRA MAHARANA MP	JAGANNATH BHUYAN	7974/2026
229	D-WP(C)/18743/2026 WP(C)/ /	DAS KIRSANI MP	AMIT PRASAD BOSE	7975/2026
230	D-WP(C)/18667/2026 WP(C)/ /	JAJATI KISHORE BEHERA MP	SUDEEP KUMAR SARANGI	7976/2026
231	D-WP(C)/18744/2026 WP(C)/ /	KALPANA KUMARI DEVI MP	PRAFULLA KUMAR MOHAPATRA	7977/2026
232	D-WP(C)/18745/2026 WP(C)/ /	JAYANTA SAHU MP	SUDHIR KUMAR MALLICK	7978/2026
233	D-WP(C)/18749/2026 WP(C)/ /	M/S CITY TRADE ARCADE PRIVATE LIMITED, MP	INDRANIL DASH	7979/2026
234	D-WP(C)/18762/2026 WP(C)/ /	SUJIT KUMAR NISANKA MP	SISIR KUMAR PUROHIT	7980/2026
235	D-WP(C)/27331/2023 WP(C)/27331/2023	MAHENDRANATH SOREN MP		7981/2026
236	D-WP(C)/18685/2026 WP(C)/ /	RASHMI RANJAN BEHERA MP	SUDEEP KUMAR SARANGI	7982/2026
237	D-WP(C)/18778/2026 WP(C)/ /	SASANKA KUMAR BISWASRAY MP	KRISHNA CHANDRA SAHU	7983/2026
238	D-WP(C)/18779/2026 WP(C)/ /	DHRUBA CHARAN BEHERA MP	KRISHNA CHANDRA SAHU	7984/2026
239	D-WP(C)/18777/2026 WP(C)/ /	PALLAVI PRIYADARSHINI MP	SUBHADUTTA ROUSTRAY	7985/2026
240	D-WP(C)/18783/2026 WP(C)/ /	ANSUMAN LENKA MP	SUBHADUTTA ROUSTRAY	7986/2026
241	D-WP(C)/18784/2026 WP(C)/ /	PROCEKA TECHSOL PVT.LTD, KEONJHARSAMARENDRA BAHADUR MP		7987/2026
242	D-WP(C)/21723/2025 WP(C)/15193/2025	ANIRUDDHA PUROHIT MP	MANOJ KUMAR PATI	7988/2026
243	D-WP(C)/18789/2026 WP(C)/ /	BIJAYA KUMAR MALIK MP	DURGA PRASAD JENA	7989/2026
244	D-WP(C)/18793/2026 WP(C)/ /	ANUSHREE PATTNAIK MP	SUBHADUTTA ROUSTRAY	7990/2026
245	D-WP(C)/18792/2026 WP(C)/ /	BISMITA PATEL MP	GYANENDRA CHANDRA SWAIN	7991/2026
246	D-WP(C)/18754/2026 WP(C)/ /	PRAHALAD BARIK MP	BIJAYA KUMAR BEHERA	7992/2026

247	D-WP(C)/11193/2013 WP(C)/11193/2013	SK.MAZHAR MP	SAMEER KUMAR DAS	7993/2026
248	D-WP(C)/18799/2026 WP(C)/ /	RANJAN KUMAR SWAIN MP	JAGANNATH BHUYAN	7994/2026
249	D-WP(C)/18802/2026 WP(C)/ /	BABITA SAHOO MP	AJAYA KUMAR TRIPATHY	7995/2026
250	D-WP(C)/18799/2026 WP(C)/ /	RANJAN KUMAR SWAIN MP	JAGANNATH BHUYAN	7996/2026
251	D-WP(C)/18801/2026 WP(C)/ /	L.K.ASSOCIATES, KORAPUT MP	SUBHASISH DAS	7997/2026
252	D-WP(C)/18804/2026 WP(C)/ /	JAYARAM MISHRA MP	AJAYA KUMAR TRIPATHY	7998/2026
253	D-WP(C)/18807/2026 WP(C)/ /	GAKULA DAS MP	AJAYA KUMAR TRIPATHY	7999/2026
254	D-WP(C)/18808/2026 WP(C)/ /	MANI BEHERA MP	JAGANNATH BHUYAN	8000/2026
255	D-WP(C)/18809/2026 WP(C)/ /	NIHARIKA GAHIR MP	AJAYA KUMAR TRIPATHY	8001/2026
256	D-WP(C)/18808/2026 WP(C)/ /	MANI BEHERA MP	JAGANNATH BHUYAN	8002/2026
257	D-WP(C)/18810/2026 WP(C)/ /	MUNI BISHOYI MP	AJAYA KUMAR TRIPATHY	8003/2026
258	D-WP(C)/18759/2026 WP(C)/ /	RAMAKANTA MOHAPATRA MP	KISHORE KUMAR MISHRA	8004/2026
259	D-WP(C)/18811/2026 WP(C)/ /	ABHILISPA RATH MP	AJAYA KUMAR TRIPATHY	8005/2026
260	D-WP(C)/18766/2026 WP(C)/ /	ASHISH KUMAR MOHARANA MP	ANJAN KUMAR BISWAL	8006/2026